

(1869) 11 CAL CK 0008

Calcutta High Court

Case No: None

Tamor Sing

APPELLANT

Vs

Kalidas Roy

RESPONDENT

Date of Decision: Nov. 29, 1869

Judgement

Phear, J.

The Court will take judicial notice of the signature of the Jailor u/s 16, Act XV of 1869, the Prisoner's Testimony Act. Attorney for plaintiff: Baboo B.N. Mitter.